

27.02.2013

Hon'ble Mr. Justice S.S. Tiwari, J.M.

Hon'ble Ms. Jayati Chandra, A.M.

List has been revised. None is present for the applicant. Shri A. Tripathi, Advocate for the respondents is present.

Record shows that for the last several dates none is present for the applicant and on one date it is mentioned that the applicant's counsel could not seek the instructions from the applicant. It appears that the applicant is not interested in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

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A.M.

J.M.

RKM/